GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO. 2709 ANSWERED ON 17.03.2022

BENEFITS OF SOLAR ENERGY

+2709. SHRI KAUSHALENDRA KUMAR

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the name of schemes being implemented by the Government to provide the benefits of solar energy to the citizens of the country;

(b) the conditions laid down for availing the benefits of the said schemes by the citizens and farmers;

(c) the details of the total expenditure incurred during the last three years and the current year under the said schemes, State-wise;

(d) the quantum of power produced from solar energy in the country at present; and

(e) the provisions pertaining to grant of subsidy under the solar pump scheme to the farmers and the conditions thereof?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) to (c) The Ministry of New and Renewable Energy (MNRE) is implementing schemes to provide benefit of solar energy to the citizens and farmers of the country. The details of financial assistance available under the currently available citizen centric schemes for promotion of solar energy are given at **Annexure-I**. Details of expenditure under these schemes during last three years and current year are given at **Annexure-II**.

(d) A total solar power generating capacity of 50,778 MW has been installed in the country till date.

(e) Details of financial assistance being provided for solarisation of agriculture pumps under Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) Scheme are also given at **Annexure-I.**

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 2709 FOR 17.03.2022

DETAILS OF MAJOR CITIZEN CENTRIC SCHEMES FOR PROMOTION OF SOLAR ENERGY

Scheme	Targets	Beneficiary	Financial Assistance available
a) Rooftop Solar Programme Ph-II	Addition of 4000 MW RTS capacity in Residential Sector through provision of Central Financial Assistance (CFA). In addition, incentives to Discoms for initial 18000 MW RTS capacity addition.	Residential consumers of electricity	 (i) For Residential Sector Central Financial Assistance (CFA) of 40% for capacity up to 3 kWp CFA of 20% for capacity beyond 3 kWp and up to 10 kWp CFA of 20% for GHS/RWA capacity up to 500 kWp (limited to 10 kWp per house and total upto 500 kWp) (ii) For Discoms incentives up to 10% of project cost of new installations in a year depending upon achievements in capacity addition above baseline.
b) Pradhan Mantri- Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM- KUSUM)	Component A : Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Solar Power Plants	Farmers	Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar/ other renewable power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI that payable to DISCOMs is Rs. 33 Lakh per MW.
	Component B: Installation of 20.00 Lakh Stand-alone Solar Pumps		CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the stand- alone solar Agriculture pump is provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar pump is provided.
	ComponentC:Solarisation of 15 LakhGridConnectedAgriculturePumpsincluding through feederlevel solarisation		CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component will be provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component is provided.

ANNEXURE-II REFERRED TO IN REPLY TO PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 2709 FOR 17.03.2022

STATE-WISE DETAILS OF FUNDS RELEASED DURING LAST THREE YEARS AND CURRENT YEAR UNDER CITIZEN CENTRIC SCHEMES

	Funds Released during FY	
	2018-19 to 2021-22 (till	
States/UTs	28.02.2022) in Rs. Lakh	
Andaman & Nicobar	35	
Andhra Pradesh	19936	
Arunachal Pradesh	4574	
Assam	4184	
Bihar	813	
Chhattisgarh	9500	
Delhi	4008	
Goa	359	
Gujarat	132019	
Haryana	24202	
Himachal Pradesh	9301	
Jammu & Kashmir	7436	
Jharkhand	3351	
Karnataka	3119	
Kerala	4956	
Ladakh	1241	
Lakshadweep	0	
Madhya Pradesh	16252	
Maharashtra	26620	
Manipur	4909	
Meghalaya	617	
Mizoram	3678	
Nagaland	2620	
Odisha	1854	
Puducherry	89	
Punjab	8858	
Rajasthan	34948	
Sikkim	277	
Tamil Nadu	4390	
Telangana	7736	
Tripura	4640	
Uttarakhand	3912	
Uttar Pradesh	16384	
West Bengal	1746	
Chandigarh	2474	
Others	56060	
Total	427096	